

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Jammu)

Subject: Nomination of Gender Sensitization Workshop in collaboration with National Commission for Woman (NCW) on 23.09.2023.

ORDER

No: 1080 of 2023/RG/GS **Dated:** 15-09-2023

All the DLSA Secretaries of Kashmir Province, Leh and Kargil and all the Members of Gender Sensitization and Internal Complaints Committee (GSICC) for Srinagar Wing of the High Court of J&K and Ladakh are hereby nominated for participating in the Gender Sensitization Workshop in collaboration with National Commission for Women (NCW) scheduled to be held on 23rd September of 2023 at J&K Judicial Academy, Mominabad, Srinagar at 10:00AM.

Besides, All the Pr. District and Sessions Judges of Kashmir Province and UT of Ladakh shall also nominate 03 members of Gender Sensitization and Local Complaints Committee (GSICC) from their respective Districts for participating in the subject programme.

The nominated officers shall report in the Academy, (Srinagar) at 09:30 AM sharp on the scheduled date.

By Order.


15/9/23

(Shahzad Azeem)
Registrar General

No: 42539-69/RG/GS

Dated: 15-09-2023

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____

..... For kind information of their Lordship's

3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Judicial High Court of J&K and Ladakh, Srinagar.

.....for information and with the request to inform all the nominated Members, accordingly.

6. Member Secretary, J&K Legal Service Authority, High Court of J&K and Ladakh.

.....for information and necessary action.


7. All the Pr. District and Sessions Judges, Kashmir Province, Leh and Kargil.

.....for information and necessary action.

8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the office al web site of the High Court.

9. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.

10. Order File.


15/9/23.

Registrar General